3037 Leave of absence [RAJYA SABHA]

Question No. 152 answered on the 19th February, 1964, about the nature of police case, I answered "misappropriation". On going through the case, I find that the police case is 'for "forger}" and " \circ t for 'misappropriation". I am sorry for the mistake and request that the hon. Member may note the , correct position.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND ACCOUNTS (1962- 63) OF THE HINDUSTAN CABLES LIMITED WEST BENGAL AND RELATED PAPERS

THE MINISTER OF INDUSTRY, (SHRI N. KANUNGO): Sir, I beg to lay . on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a opy of the Eleventh Annual Report and Accounts of the Hindustan, Cables Limited, West Bengal, for the year 1962-63, together wih the Auditors' Report on the Accounts. [Placed in Library. See No. LT-2423/64]

BUDGET ESTIMATES (1964-65) OF THE D. V. C.

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): Sir, I beg to lay on the Table, under subsection (3) of section 44 of the Damodar Valley Corporation Act, 1948, a copy of the Budget Estimates of the Damodar Valley Corporation for the year 1964-65. [Placed in Library. *See* No. LT-2452/64].

NOTIFICATIONS UNDER THE BANKING COMPANIES ACT, 1949

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT) : Sir, I beg to lay on the Table, under sub-section (11) of section 45 of the Banking Companies Act, 1949, a copy each of the following Notifications of the Ministry of Finance (Department of Economic Affairs):

(i) Notification S. O. No. 196, dated the 13th January, 1964.

to Shri N. B. Maiti 3038

- (ii) Notification S. O. No. 423, dated the 30th January, 1964, publishing a scheme for the amalgamation of the Metropolitan Bank, Limited, Calcutta, with the United Industrial Bank Limited.
- (iii) Notification S. O. No. 425, dated, the 30th January, 1964, publishing a scheme, for the amalgamation of the Cochin Nayar Bank Limited, Trichur, with the State Bank of Travancore, Trivandrum. [Placed in Library. See No. LT-2446/ 64 for (i), to (iii)].

STATEMENT RE PRICE OF COAL

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): Sir, with your permission, on behalf of Shri C. Subramaniam, I beg to lay on the Table a statement regarding the price of coal. (See Appendix XLVI Annexure No. 28).

LEAVE OF ABSENCE TO SHRI N. B. MAITI

MR. CHAIRMAN: I have to inform that the following letter dated the 25th February, 1964, has been received from Shri Nikunja Bihari Maiti: —

"I beg to inform you that on account of my illness, I shall not be able to join in the meeting of the Rajya Sabha up to March, 1964. I shall be glad if your kind honour permits me to allow the leave of absence of those days."

Is it the pleasure of the House that permission be granted to Shri Nikunja Bihari Maiti for remaining absent from all meetings of the House during the current session?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.